

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-22(ND)/2018

IN THE MATTER OF:

Oriental Bank of Commerce

vs

M/s Shekhar Resorts Ltd. &Ors.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 7 IBC, 2016

Order delivered on 10.01.2019

Coram:

Ms. Ina Malhotra,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

For the Applicant

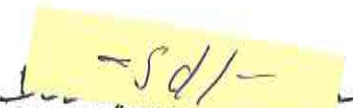
: Mr. Anant A Ravgi, Mr. Tushar, RP

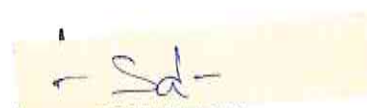
For the Respondent

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ORDER

Provisional report has been filed by Resolution Professional. The same is taken on record. No further direction is passed.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(INA MALHOTRA)
MEMBER (JUDICIAL)

Varinder Kumar